OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, (SOUTH-WEST) DWARKA COURTS, NEW DELHI.

ORDER

In view of official exigency, the following transfer/posting of the officials of South-West District, Dwarka Courts are made with immediate effect:-

Sr. No.	Name of the Officials (Ms./Sh.)	From	То
1.	Bijender Singh EC: 54720894	PA in the Office Pool, Administration Branch, Dwarka Courts, New Delhi.	PA in the Secretariat of the Undersigned.
2.	Asha Rohilla EC: 3498	PA in the Mediation Centre, Dwarka Courts, New Delhi.	PA in the Court of Ms. Bhavna Kalia, Special Judge (NDPS)-01. Dwarka Courts, New Delhi.
3.	Ncenu Chauhan EC: 43686510	SJA in Record Room (Crl.), Dwarka Courts, New Delhi.	Reader in the Court of Sh. Anurag Dass, ASJ (FTSC) (POCSO)-03, Dwarka Courts, New Delhi.
4.	Nidhi Lamba EC : 13860	Reader in the Court of Sh. Anurag Dass, ASJ (FTSC) (POCSO)-03, Dwarka Courts, New Delhi.	JA in Record Room (Crl.), Dwarka Courts, New Delhi
5.	Vipin EC: 92940956	JA in Record Room (Civil). Dwarka Courts, New Delhi.	Asst.Ahlmad in the Court of Ms. Abhilasha Singh, JMFC (Mahila Court)-01, Dwarka Courts, New Delhi.
6.	Pinky Awasthi EC: 54429756	Asst. Ahlmad in the Court of Ms. Abhilasha Singh, JMFC (Mahila Court)-01, Dwarka Courts, New Delhi.	JJA in Record Room (Civil). Dwarka Courts, New Delhi

Note:

- 1. In Order bearing No. 30957-31096/Admin-II./DWK/P&T/2025 dated 30.08.2025, it is hereby clarified that in respect of the official mentioned at Sr. No. 1, Sh. Virender Kumar, JJA, his designation in the transferee branch be read as JJA instead of JA.
- 2. Ms. Ritu Gupta, PA posted in the court of Ms. Bhavna Kalia, Special Judge (NDPS)-01, S-W, Dwarka Courts, New Delhi is hereby directed to report in the Office Pool, Administration Branch, S-W. Dwarka Courts, New Delhi after availing maternity leave.

Non-compliance of the transfer & posting order or immediately proceed on leave may be considered deliberate insubordination and disciplinary action may be taken against the erring

officials, as per rules.

(Pawan/Kumar Jain) Principal District & Sessions Judge (S-W)

Dwarka Courts, New Delhi.

Dated: . 06: 09.25

Copy forwarded for information and necessary action to:-

- 1. The Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
- 2. The Ld. Judicial Officers concerned, Dwarka District Courts, New Delhi.
- 3. Reader/Secretariat of Ld. Principal District & Sessions Judge (S-W), Dwarka District Courts, New Delhi.
- 4. The DDO/Branch In-Charge, Vigilance Branch, R&I Branch (Łayers), Dwarka District
- 5. The Dealing Assistant, Admn. Branch-I & II (for Personal File/T&P/ACR) THC, Delhi.
- 6. The Dealing Assistant, Layers Seat. Admn. Branch- I & II, THC. Delhi.
- 7. The officials concerned for itamediate complianee:

Principal District & Sessions Judge (S-W) Dwarka Courts, New Delhi.